

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 155 OF 2018

Dated : 18th February, 2019

In the matter of:

M/s. JSW Energy Ltd.

.... Appellant(s)

Vs.

**Maharashtra State Electricity Distribution Company
Ltd. & Anr.**

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **22.04.2019**.

(Court Master/PA)

kt